

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/170(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	UCO BANK VS SUBHAS PODDAR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Saurav Jain, Adv.] For RP

ORDER

1. Ld. Counsel for Resolution Professional present.
2. Since no Interlocutory Application is there for consideration, post this matter on **10.09.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**